

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 60(ND)/2017  
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

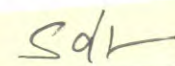
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

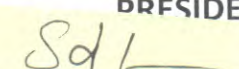
NAME OF THE COMPANY: Abijat Paliwal  
Vs  
M/s. Abhi-Asmi International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271(e)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	Sh. P.V. Kapur	Pr. Adv.	} Petitioner	
②	Sh. Ashish Aggarwal	Adv		
③	Ms. Gurkamal	Adv		
④	Sh. Siddhant Kapur	Adv		
①	MR. ARUN KATHPALIA ,	SR. ADV.	} RESPONDENT No. 2	
②	MR. DIVYAM AGARWAL,	ADV		
③	MR. RAGHAV SABHARWAL,	ADV <u>ORDER</u>		

Notice of the Petition for 12<sup>th</sup> May, 2017 to be posted for hearing along with CP No.119 (ND)/2016. Complete Paper Books and list of dates have already been supplied to the Ld. Counsel for the petitioner.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)